

Committee on Airport Congestion

2767. SHRI PIUS TIRKEY:
SHRI M. V. CHANDRASHEKHARA MURTHY:
SHRI P. M. SAYEED:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Committee on Airport congestion headed by Shri P. C. Lal has submitted its report to Government;

(b) if so, what are the recommendations made therein; and

(c) what is Government's reaction to those recommendations?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir.

(b) The main recommendations of the Committee relate to the following:

(i) Provision of an access to the domestic holding area from the international wing at Bombay airport;

(ii) Modification of heavy cargo area in the new cargo complex at Bombay airport for use as domestic gulf passenger terminal;

(iii) Ordering of ground handling equipment for gulf terminal by Air-India;

(iv) Removal of old control tower building and extension of the international arrival hall at Delhi airport;

(v) Possible extension of main terminal building at Delhi at both air and city side;

(vi) Full manning of the immigration counters at international airports;

(vii) Repositioning of the officers of the Protectorate of emigrants outside the terminal building for clearance of passengers prior to their purchase of tickets; and

(viii) Abolition of health-checks presently in force for arriving passengers.

(c) Some of the recommendations of the Committee are already in the process of implementation.

Guidelines for investments by L.I.C.

2768. SHRI S. R. DAMANI: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) the guidelines for the investments by Life Insurance Corporation of India in the undertakings of different sectors;

(b) whether any percentage has been allotted to each sector; if so, the details thereof; and

(c) the total amount invested by L.I.C. during the last five years starting from 1973-74, sector-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) and (b). The pattern for investment of the accretions to the controlled fund of